

COURT - I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****Appeal No. 304 of 2016****Dated: 16th March, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****NTPC Ltd.****...Appellant(s)****Vs.****Central Electricity Regulatory Commission & Ors.****...Respondent(s)**

Counsel for the Appellant(s) : Mr. Venkatesh
Mr. Varun Singh
Mr. Pratyush Singh
Mr. Shashank Khurana

Counsel for the Respondent(s) : Mr. Manu Seshadri
Ms. Sahiba Ahluwalia for R.1

Mr. Pradeep Misra
Mr. Suraj Singh for R.2

ORDER

Learned counsel for Respondent Nos.1 & 2 state that Respondent Nos.1 & 2 wish to file written submissions at the time of hearing of the appeal. Other respondents, though served, are not representing.

Pleadings are complete. List the matter for hearing on **04.07.2017.**

**(I. J. Kapoor)
Technical Member****(Justice Ranjana P. Desai)
Chairperson**

ts/sh